GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 1637

TO BE ANSWERED ON MARCH 6, 2018

HOUSES FOR SLUM DWELLERS

No. 1637 SHRIMATI K. MARAGATHAM:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is true that the Government has sanctioned only 52,666 houses for the slum dwellers against the requirement of at least one crore houses under the In situ scheme as a result of which the Centre's ambitious target to ensure decent dwelling units to all by 2022 seems to be on a slippery wicket;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government has set the target of two crore houses for the homeless in the next five years; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a): The Ministry of Housing and Urban Affairs has sanctioned 74,934 houses for the slum dwellers under In-Situ Slum Redevelopment (ISSR) component of Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} mission involving Central Assistance of Rs. 162.27 crore to achieve the Centre's ambitious target to ensure decent dwelling units to all by 2022.

The Ministry is promoting States/Union Territories (UTs) to redevelop slums with the strategy of using land as a resource. In doing so, a national level workshop was also organized on 16 February, 2018 in Gandhinagar, for demonstrating successful projects under ISSR component in Gujarat where senior State level officers from 20 States were invited.

- (b): 'Housing' is a State subject and ISSR component of the PMAY(U) mission is being implemented by the States/UTs. The Ministry of Housing and Urban Affairs is coordinating, promoting and assisting States/UTs both financially and technically in order to provide houses to all eligible slum dwellers by 2022.
- (c) & (d): The Ministry of Housing and Urban Affairs had launched PMAY(U) mission on 17.06.2015 with a target to provide all weather pucca houses to all eligible urban homeless households. Later, in the demand survey conducted in States/Union Territories (UTs), likely demand of housing shortage after validation is expected to settle around 1.2 crore houses. As on date, the Ministry of Housing and Urban Affairs has sanctioned 39.28 lakh houses by releasing Central Assistance of Rs. 13,498.20 crore.
